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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(1B) NO. 668/9/HDB/2019
NAME OF THE COMPANY	S.P.Y Agro Industries Ltd
NAME OF THE PETITIONER(S)	P.Laxman Kumar & Company
NAME OF THE RESPONDENT(S)	S.P.Y Agro Industries Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Amir Barani (Dhis & Dhis Associates)	Advocate	9949216962	Amir Barani

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J. Basava Raju	Advocate	9849474600	Basavaraju
A Sanolhyarani	Adv	991178522	A. Sanolhyarani

**ORDER**

Counsels representing both sides are present. Respondent's counsel filed an IA for receiving an additional document in support of their contentions and copy of the same furnished to the other side. For filing counter and hearing submissions, matter adjourned at request of both sides. Put up the matter on 25.02.2020.



**MEMBER TECHNICAL**

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**MEMBER JUDICIAL**